

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 751 /Confdl. /2016
II-15-2/2005 (pt.-II)

Bilaspur, dated 24 / 10 /2016

Copy of order/endt. No. 10227/2973/XXI-B/C.G./16 dated 24.10.2016 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (16) Shri Ganpat Rao, District & Sessions Judge, Janjgir-Champa for information and compliance. He is directed to take charge at his new place of posting on or before 08.11.2016. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately his handing/taking over charge reports to this Registry.
- (17) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/Uttar Bastar (Kanker)/ for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

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24/11/16

(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.)**

ORDER

Naya Raipur, dated 24.10.2016

F. No. / 2973/XXI-B/C.G./16. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 744/II-02-16/2001(Pt.III)/II-2-1/2016/Confdl./2016 Bilaspur, dated 20th October, 2016, withdrawing the services of Shri Ganpat Rao, District & Sessions Judge, Janjgir-Champa, the member of Higher Judicial Service from the High Court, appoints him as Additional Principal Judge, Family Court, Raipur from the date he assumes charge of the office.

**By order and in the name of the
Governor of Chhattisgarh,**

/
(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. ¹⁰²²⁷ / 2973/XXI-B/C.G./16. Naya Raipur, dated 24.10.2016

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 744/II-02-16/2001(Pt.III)/II-2-1/2016/Confdl./2016 Bilaspur, dated 20th October, 2016,
2. Accountant General, Chhattisgarh, Raipur
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,

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5. Shri Ganpat Rao, District & Sessions Judge, Janjgir-Champa,
6. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.

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24/10/16
(Vijay Kumar Hota)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department